

Declaration of Assets and Liabilities

YEAR 2023

(18)

I, Sreyeta Arora, son/daughter/wife of Bapuji, Mandal
 aged 49 years, belonging to Bihar, Bodh Gaya,
 service and presently working as Office Manager.
 give herebelow the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	1,50,000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	G.P.S. B.P.S. 100/- pat				
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.					
(v)	Motor Vehicles (Details of make, etc.)					
(vi)	Jewellery (Give details of weight and value)	50 gms 200 gms				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable Assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Gold	Silver Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		500000			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey door number(s) - Extent (Total measurement) - Current market value		Flat			
(iv)	Houses / Apartments etc. - Location(s) - Survey door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in partnership)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues.

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of bank / financial institution / Government department	Amount outstanding
(i)	(i) Government dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
(ii)	Loans from financial institutions		

	(d) dues to departments dealing with telephones.	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return was filed also Permanent Account Number (PAN))	Assessment year 2022-23
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed)	
	(iii) Sales Tax (Only in case of proprietary business)	
	(iv) Property Tax	

C. Personal Detail

GEN/PERMANENT No.:

No. 993

Gender:

Male

Date of Birth:

20/01/1974

Class/Group:

D (AFC)

Office:

Office of the Secretary

(Full Name, Block, Sector/Neighbourhood Service)

B.S.C. Bihar Secretariat Services etc.)

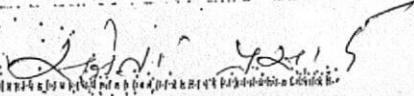
Home District:

Mohabatnagar

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 14/01/2024

Signature: 
Name of Employee: P. N. Pathak

Designation: Office of the Secretary

Department: Bihar Secretariat Services

Note:

Please sign each page of the declaration. And declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.